

# THE HIGH COURT OF MEGHALAYA

## SHILLONG

### NOTIFICATION

No.HCM.II/63/2013/\_\_\_

Dated, Shillong the \_\_\_ Dec, 2020

In supersession of order No.HCM.II/63/2013/2479 dated 6<sup>th</sup> October, 2020, the Hon'ble the Chief Justice, in exercise of powers under Rule 6 and Rule 7(B) of the Rules of High Court of Meghalaya, 2013, is pleased to appoint the Portfolio/ Administrative Judges for the respective Judgeships with immediate effect as follows:-

Sl.No	District/Sub Division	Portfolio/Administrative Judge
1.	East Khasi Hills District, Shillong & Sohra Sub-division	Hon'ble Mr.Justice Ranjit Vasantrya More
2.	West Jaintia Hills District, Jowai & Amalrem Sub-division	Hon'ble Mr.Justice Ranjit Vasantrya More
3.	Ri-Bhoi District, Nongpoh	Hon'ble Mr.Justice Ranjit Vasantrya More
4.	East Jaintia Hills District, Khliehriat	Hon'ble Mr.Justice Ranjit Vasantrya More
5.	West Garo Hills District, Tura & Dadenggre Sub-division	Hon'ble Mr.Justice Hamarsan Singh Thangkhiaw
6.	South West Garo Hills District, Ampati	Hon'ble Mr.Justice Hamarsan Singh Thangkhiaw
7.	East Garo Hills District, Williamnagar	Hon'ble Mr.Justice Hamarsan Singh Thangkhiaw
8.	North Garo Hills District, Resubelpara	Hon'ble Mr.Justice Hamarsan Singh Thangkhiaw
9.	South Garo Hills District, Baghmara	Hon'ble Mr.Justice Hamarsan Singh Thangkhiaw
10.	West Khasi Hills District, Nongstoin & Mairang Sub-division	Hon'ble Mr.Justice Wanlura Diengdoh
11.	South West Khasi Hills District, Mawkyrwat	Hon'ble Mr.Justice Wanlura Diengdoh

The Hon'ble Administrative Judges shall be in charge of such administrative work, and shall be exercising such powers, as are specified in Rule 7(A) of the Rules of High Court of Meghalaya, 2013 and as may further be assigned/ specified from time to time.

By Order,

**Registrar General**

Memo. No.HCM.II/63/2013/ 3433A

Dated, Shillong the 23<sup>rd</sup> Dec, 2020

Copy to :-

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The PS to Hon'ble Mr.Justice Ranjit Vasantryo More, High Court of Meghalaya, Shillong.
3. The PS to Hon'ble Mr.Justice Hamarsan Singh Thangkhiow, High Court of Meghalaya, Shillong.
4. The PS to Hon'ble Mr.Justice Wanlura Diengdoh, High Court of Meghalaya, Shillong
5. The Registrar(Judicial), High Court of Meghalaya, Shillong.
6. The Registrar(Admn.), High Court of Meghalaya, Shillong.
7. The Joint Registrar-cum-OSD, High Court of Meghalaya, Shillong.
8. The District & Sessions Judge\_\_\_\_\_
9. The Central Project Coordinator, High Court of Meghalaya, Shillong.
10. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
11. Office file.

  
**Registrar General**